on the merit basis must pass in all the 4 papers set up in the competitive entrance examination.

(c) The Punjab Government did recommend 3 names for the Sub-Officers Course which commenced on 2-7-1990, but the college could not admit any of them as their applications reached late on 5-7-1990.

औरंगाबाद जिले में वाकूज में छ: सौ लाइन की क्षमता के स्ट्रोजर एक्सचेंज (केन्द्र) की मंजूरी

2467. **डा० बापू कालदाते :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वाकूज (जिला औरंगाबाद, महाराष्ट्र) के लिए छ: सौ टेलीफोन लाइनों की क्षमता वाले एक स्ट्रोजर एक्सचेंज की मंजूरी प्रदान की गई थी और एक्सचेंज के लिए आवश्यक सामग्री वाकूज में भेज दी गई थी, जो एक औद्योगिक क्षेत्र और जहां एक हजार से अधिक औद्योगिक प्रतिष्ठान हैं किन्तु टेलीफोन कनेक्शनों की संख्या केवल 90 है;

(ख) यदि हां, तो इस एक्सचेंज को कब तक स्थापित किए जाने की संभावना है और यह कब से काम करने लगेगा; और

(ग) क्या औरंगाबाद शहर के लिए भी नौ सौ लाइनों की क्षमता वाले एक स्ट्रोजर एक्सचेंज को मंजूरी प्रदान की गई है

संचार मंत्रालय के राज्य मंत्री (श्री जनेश्वर मिश्र) : (क) जी, नहीं। महाराष्ट्र के औरंगाबाद जिले में वाकूज नाम का कोई एक्सचेंज नहीं है। तथापि वहां पर वालुज नाम का एक केन्द्र है जहां 90 लाइनों का एक छोटा आटोमैटिक एक्सचेंज काम कर रहा है। वालुज के लिए 700 लाइनों के स्ट्रोजर एक्सचेंज की योजना बनाई गई थी; लेकिन उपस्कर की सप्लाई में विलंब होने के कारण वालुज में संस्थापनों के लिए 600 लाइनों का इलेक्ट्रानिक एक्सचेंज डायवर्ट कर दिया गया है।

(ख) वालुज में अक्तूबर, 1990 तक एक्सचेंज को चालू करने की योजना है

(ग) मौजूदा 6000 लाइनों के स्ट्रोजर एक्सचेंज का 90-91 में 900 लाइनों से विस्तार करने की योजना है।

जम्मू में जम्मू और कश्मीर सरकार के कर्मचारी

2468. **डा० बापू कालदाते :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) जम्मू और काश्मीर सरकार के उन कर्मचारियों की संख्या कितनी है जो 1 जून, 1990 से 15 जुलाई, 1990 के दौरान, श्रीनगर वापिस न आकर जम्मू में ही रह गए थे; और

(ख) क्या राज्य सरकार ने उन्हें श्रीनगर में ड्यूटी पर आने के लिए कहा था ?

गृह मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त सहाय) : (क) और (ख) राज्य सरकार से सूचना की प्रतीक्षा की जा रही है।

Relaxing Visa Regulations for Portugal Nationals of Indian Origin

2469. SHRI MURLIDHAR CHANDRAKANT BHANDARE:
SHRI MAHENDRA PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have acceded to the request of the Federation of Export organisations to relax visa regulations for Portuguese

nationals of Indian origin to visit India with a view to boost India's exports to Portugal; if so, what additional facilities have been extended to them; and

(b) whether similar visa liberalisation facilities are proposed to be extended to businessmen of Indian origin belonging to different other countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b) Recently, there has been a general relaxation in our visa regime in regard to all foreign nationals of Indian origin, under which five-year multi-entry visas can be granted to them, subject to usual checks. This new dispensation is applicable to Portuguese businessmen of Indian origin as well.

Reducing Consumption of Petrol, etc. by State Transport Undertakings

2470. SHRI MURLIDHAR CHANDRAKANT BHANDARE:
SHRI MAHENDRA PRASAD:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have decided to reduce the consumption of petrol, diesel and other petroleum products by the State Transport Udertakings; and

(b) if so, what steps have been taken to rationalise the movement of vehicles and otherwise to cut consumption of these products without effecting the frequency and efficiency of transport services?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN): (a) and (b) Yes, Sir. As part of national effort for energy conservation, the State Transport Undertakings have been advised to take necessary steps which include:-

(i) Establishment of model depots, with the assistance of Petroleum Conservation Research Association for imparting knowledge and monitoring the performance, with regard to the improved fueling practices, correct driving habits, maintanance for fuel injection equipment etc.

(ii) Use of speed control devices to limit the speed at which vehicle gives optimum fuel efficiency.

(iii) Fitment of fuel efficient primemovers suitable for carrying normal loads of buses.

(iv) Use of light weight bus-bodies such as of aluminium which contributes towards reducing the fuel consumption & aerodynamic styling of bus-bodies which reduces wind resistance.

(v) Arrangements by the management to regularly monitor consumption performance.

(vi) Refresher training courses for trainees in the transport undertakings for improving their driving habits and maintenance practices to achieve the maximum KMPL (Kilometres per litre).

(vii) Dissemination of information about the methods adopted by leading transport undertakings who have achieved good results in respect of maximum kilometres per litre.

The measures are designed to improve the fuel performance and thus conserve energy without affecting the operational efficiency.

Denial
Dental of facilities to people of Indian origin in foreign countries

2471. SHRI MURLIDHAR CHANRAKANT BHANDRE:
SHRI MAHENDRA PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reports in the National Herald of 5th June, 1990, regarding the deprivation and denial of job, housing, land-ownership and education facilities to persons of Indian origin in Figi, Surinam, Gayana, South Africa, Trinidad and Tobago;

(b) if so, what steps have been and are being taken by Government to retore and secure fundamental and